| | (F | iling under clause (| ca) of sub-regulation | (2) of regulation 13 | the IBBI (Insolvency | Resolution Process | for Corporate Perso | ns) Regulations, 20 | 16 | |
|---------|--|----------------------------|-----------------------|----------------------------|----------------------|--|---------------------|---------------------|--------------------|---------------------|
| | | | | | | | | | | |
| Sl. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexure |
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | 1 | 2095191915.39 | 1 | 2095191915.39 | 100.00 | 0 | 0 | 0 | <u>Annexure 1</u> |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 2 | 62533450 | 0 | 0 | | 0 | 0 | 0 | <u>Annexure 7</u> |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 38 | 45627337.22 | 0 | 0 | | 0 | 0 | 0 | <u>Annexure 8</u> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | | 0 | 0 | 0 | NA |
| | Total | 41 | 2203352702.61 | 1 | 2095191915.39 | 100.00 | 0 | 0 | 0 | |